

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department

Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 13th March, 2023

S.O. 131 .— In exercise of the powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of notification S.O 86 dated 5th March, 2020, the Government hereby direct that the Jammu Development Authority constituted vide notification SRO-43 dated 02.02.1971, shall consist of the following members; namely:-

1.	Principal Secretary to the Government, Housing & Urban Development Department	Chairman
2.	Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment	Vice-Chairman
3.	Commissioner/Secretary to the Government, Revenue Department	Member
4.	Secretary to the Government, Planning, Development & Monitoring Department	Member
5.	Divisional Commissioner, Jammu	Member
6.	Deputy Commissioner, Jammu	Member
7.	Commissioner, Jammu Municipal Corporation	Member
8.	Vice Chairman, Jammu Development Authority	Member Secretary
9.	Representative of the Finance Department not below the rank of Additional Secretary	Member
10.	Chief Architect, J&K	Member
11.	Chief Engineer, R&B Jammu	Member
12.	Chief Town Planner, Jammu	Member

The term of the office of the aforesaid members shall be two years.

This notification shall be deemed to have come into force w.e.f. 06.03.2022.

By Order of the Government of Jammu and Kashmir.

Sd/-

(H Rajesh Prasad) IAS

Principal Secretary to the Government

No. HUD-JDA/34/2022 (7037144)

Dated 13.03.2023

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Lieutenant Governor.

3. Principal Secretary to the Government, Department of Forest, Ecology and Environment.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Divisional Commissioner, Jammu.
7. Secretary to the Government, Revenue Department.
8. Secretary to the Government, Planning, Development & Monitoring Department.
9. Deputy Commissioner, Jammu.
10. Commissioner, Jammu Municipal Corporation.
11. Vice Chairman, Jammu Development Authority.
12. Director, Archives, Archaeology and Museums, J&K.
13. Chief Town Planner, Town Planning Organization, Jammu.
14. Chief Architect, J&K.
15. Chief Engineer, R&B, Jammu.
16. General Manager, Ranbir Government Press, for publication in the extraordinary/next issue of the Government Gazette.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to Principal Secretary to the Government, H&UDD.
19. Incharge website, H&UDD.
20. Notification file/stock file.


(Dr. Deepak Kumar) JKAS

Deputy Secretary to the Government



